

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.246/GT/2021

Subject : Petition for determination of tariff of Solapur STPS (1320 MW) for the period from 1.4.2019 to 31.3.2024

Petitioner : NTPC Limited

Respondents : MPPMCL and 4 anr.

Date of Hearing : **13.6.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Ramesh Babu V., Member

Parties Present : Shri Karthikeyan Murugan, Advocate, NTPC
Shri. A.S. Pandey, NTPC
Shri. Suraj Kumar, NTPC
Shri. Sameer Agrawal, NTPC
Ms. Ravi Sharma, Advocate, MPPMCL

Record of Proceedings

Since the order in the Petition (which was reserved on 6.2.2024) could not be issued prior to one member, who formed a part of the Coram, demitting office, the matter has been re-listed for hearing.

2. At the outset, the learned counsel for the Petitioner and the Respondent MPPMCL submitted that since the pleadings and arguments are complete, the Commission may reserve its order in the Petition.

3. Based on the consent of the parties, the Commission reserved its order in the petition.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

